

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

**No: 436 of 2022/RG**

**Dated: 04.04.2022**

The High Court order No. 1027 dated 09.03.2009 was revised and reissued vide order No. 1069 dated 24.03.2009 and as desired by the then Hon'ble Chief Justice of the High Court of Jammu and Kashmir sanctioning of all sorts of leave in favour of judicial officers after obtaining NOC from the Hon'ble Administrative Judge of the concerned District was assigned to the Registrar General of the High Court of Jammu & Kashmir and Ladakh.

In part supersession and modification of the above orders, Hon'ble the Chief Justice, in exercise of the powers conferred under Rule 204 of the Jammu and Kashmir High Court Rules, 1999, has assigned, vide order dated 01.04.2022, the power of sanctioning leave of all sorts in favour of judicial officers including station leave to the Hon'ble Administrative Judge of the concerned District.

Accordingly, henceforth, leave of all kinds to the judicial officers including application seeking permission to leave the station shall be exercised by the Hon'ble Administrative Judge of the concerned District.

**By Order.**

*5-4-22*  
**(Sanjeev Gupta)**  
**Registrar General**

**No:12020-63/RG/GS**

**Dated: 05.04.2022**

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar  
.....for information and necessary action.
5. All Principal District and Sessions Judges of the UTs of J&K and Ladakh for information and necessary action and with the request to circulate it amongst the Judicial Officers working under your jurisdiction.
6. CPC e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload it on the official website of the High Court.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.

*5-4-22*  
**Registrar General**